### **COURT-II**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

#### **APPEAL NO. 270 OF 2015**

Dated: 12<sup>th</sup> July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

Renewable Energy Developers Association of Karnataka ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayan M.G.

Counsel for the Respondent(s) : Ms. Parichita Chowdhury

for Ms. Swapna Seshadri for R-1

Ms. Chinmayee Chanda for R-2

## **ORDER**

The learned counsel Mr. Anantha Narayan M.G. appearing for the Appellant, has filed written submission. The same is taken on record.

The learned counsel appearing for Respondent No.1 & 2 have filed their written submissions. The same are taken on record.

Post this matter for hearing on <u>18.09.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr